

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Criminal) No(s). 143/2015

MEENAKSHI KUMARI

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH  
THROUGH ITS PRINCIPAL SECRETARY (HOME)

Respondent(s)

(FOR DIRECTION ON IA 15636/2015 and IA  
No.87240/2017-CLARIFICATION/DIRECTION and IA  
No.87243/2017-EXEMPTION FROM FILING O.T.)

Date : 31-10-2017 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE S. ABDUL NAZEERFor Petitioner(s) Ms. Nupur Grover, Adv.  
Mr. Vivek Singh, AORFor Respondent(s) Ms. Geeta Luthra, Sr. Adv.  
Mr. P.K. Dey, Adv.  
Mr. Rajiv Nanda, Adv.  
Ms. Gargi Khanna, Adv.  
Mr. Mukesh Kumar Maroria, AORMs. Aishwarya Bhati, AAG  
Mr. Ardhendumauli Kumar Prasad, Adv.  
Mr. Abhishth Kumar, AOR

Ms. Kamakshi S. Mehlwal, AOR

UPON being mentioned the Court made the following  
O R D E R

List after four weeks, as prayed for.

(DEEPAK MANSUKHANI)  
AR CUM PS(MADHU NARULA)  
COURT MASTER